

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
**LOK SABHA**  
UNSTARRED QUESTION NO.3404  
TO BE ANSWERED ON 1<sup>ST</sup> JANUARY, 2019

**DEVELOPMENT OF FISHING HARBOURS**

3404. PROF.K.V.THOMAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the assistance given by the Union Government for the development of fishing harbours in the country, especially in Kerala; and
- (b) the assistance given by the Union Government for various welfare schemes in fisheries sector to the States and the details thereof ?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
(SHRIMATI .KRISHNA RAJ)

(a) : The Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare under the Central Sector Scheme(CSS) on Blue Revolution: Integrated Development and Management of Fisheries provides financial assistance for development of fishing harbours and fish landing centres and the details of which are as below:

- (1) 50% of the approved project cost to State Governments/State agencies and
- (2) 100% to UTs & Central Government Agencies/ Organizations

**For;**

- (i) construction of new Fishing Harbours (major & minor) and Fish Landing Centres and
- (ii) Up-gradation/ expansion/ repair/ renovation of the existing Fishing Harbours and Fish Landing Centres.

The CSS *inter-alia* also provides for suitable linkages and convergence with the Sagarmala Programme of Ministry of Shipping, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNAREGA), Rashtriya Krishi Vikas Yojana (RKVY), National Rural Livelihoods Mission (NRLM) etc.

During the past three years (2015-16 to 2017-18) and current financial year (till date of 2018-19), central financial assistance of Rs 52598.65 lakh has been provided to the various Coastal State Governments and Union Territories for development of fishing harbour and fish landing centres. This includes a sum of Rs 5034.75 lakh provided to the Government of Kerala during the said period.

(b): The Centrally Sponsored Scheme on Blue Revolution : Integrated Development and Management of Fisheries also has a component on “National Scheme of Welfare of Fishermen” and with its sub-components as details below:

(i) Saving-cum-Relief (For both Inland and Marine Fishers): Under this component, Government assistance amounting to Rs. 3000/- per annum is provided to each enrolled beneficiary. This Government assistance and the enrolled beneficiary contribution of Rs 1500/- per annum is provided annually during the fishing ban/lean period to enrolled beneficiary.

(ii) Housing for Fishers: This component is implemented in alignment with Pradhan Mantri Awas Yojana (PMAY) with unit cost of Rs.1.20 lakh in plain areas and Rs.1.30 lakh in North East and Himalayan States.

(iii) Other basic amenities for fishers (Drinking water facility, Construction of Community Hall): Government Assistance with a unit cost of Rs. 0.50 lakh in General State and Rs.0.60 lakh in North Eastern & Hilly States has been fixed for a tube well. While the unit cost for community hall is fixed Rs. 4.00 lakh per unit.

(iv) Group Accident Insurance for Active Fishermen : This component is implemented in a convergence with the Pradhan Mantri Surakshya Bima Yojana (PMSBY) to provide insurance coverage to the active fishermen registered with the State Governments and Union Territories at premium of Rs.12.00/per fisher per annum. The insurance coverage under the scheme mainly includes (i) Rs.2.00 lakh against death or permanent total disability, (ii) Rs.1.00 lakh for partial permanent disability.

The Government assistance in the aforesaid welfare component (except housing for fishers) are shared in the ratio of (i) 50:50 for General States, (ii) 80:20 for North Eastern States and Hilly States and (iii) 100% for UTs. For Housing for fishermen, the Government assistance is shared at the ration of 60:40 between the centre and General States, 90:10 between the Centre and Hilly and NE States and 100% for UTs.

During the last three years (2015-16 to 2017-18) and current year (till date of 2018-19), a sum of Rs. 13033.135 lakh has been released to the various State Governments and Union Territories for implementation of aforesaid various welfare activities.

\*\*\*\*\*